

From,
Registrar General,
High Court of Uttarakhand,
Nainital.

To,

1. All the District Judges, Subordinate to the High Court of Uttarakhand.
2. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Judges/Judges, All the Family Courts of Uttarakhand.
4. Secretary, Legislative & Parliamentary affairs, Government of Uttarakhand, Dehradun.
5. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
6. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
7. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
8. Legal Adviser to Hon'ble the Governor, Rajbhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Redressal Commission, House No.176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun,.
11. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani(Nainital).
13. Presiding Officer, Labour Court, Dehradun, Haridwar and Kashipur, Distt. Udham Singh Nagar.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani (Nainital).
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
17. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
18. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.

C.L.No. 06 UHC/Admin.A-1/2012

Date: July 27, 2019.

Subject: Regarding submission of Annual Property Statement.

Sir,

In continuation of earlier C.L.No.16 UHC/Admin.A/2012, dated December 6th 2012 on the subject noted above, I am directed to inform that (i) All the officers will enclose copy of their annual salary statement alongwith their annual property statement and (ii) In column no.8 of statement of movable properties, the officer will show income from salary and income from other sources separately.

It is, therefore, requested to bring the above directions of the Hon'ble Court to the notice of all the Judicial Officers working under your administrative control.

Yours faithfully,

Sd/-
(Hira Singh Bonal)
Registrar General

No. 5201 UHC/Admin.A-1/2012

Date: July 27, 2019.

- Copy to:
1. P.P.S. to Hon'ble the Chief Justice,
 2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship.
 3. All the Registrars of the Hon'ble Court.
 4. Admin.A Section.
 5. I/C N.I.C., High Court of Uttarakhand.
 6. Guard File

Registrar General